Per Tribunal
fixed for AH
an 28-11-95
Sdl
for By Registano



## Dated: 28.11.1995.

Heard Shri S.P.Kulkarni for the applicant. He impugnes order dt.27.9.1995 issued by the Senior Superintendent of R.M.S. Air Mail Sorting Division posting the applicant who was Higher Selection Gr.I HRO in HSGIHead Record Officer, Bombay Sorting Division to the position of Head Sorting Assistant Air Port Sorting Office. The endorsement makes it clear that this order is not in consonance with the order dt. 22.9.1995 at page 18 which is issued by Director, Postal Service. The amendment sought in the endorsement has still not been issued. The applicant contends that the post to which she has been transferred is not only/in consonance with the seniority, but may also not be available after 1.12.95 vide page 35. The applicant has made a representation on 25.9.1995 to which there is no reply. The applicant has handed over charge and has proceeded on leave vide page 23 dt. 18.10.1995.

Interim Relief Din terms of para 9 for two weeks. Is suc notice to Resonation Attalk

Adjourned to 11.12.1995.

Dasti.

NIRKO Hatkur

(M.R.KCLHATKAR) MEMBER(A)

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## paled: 11/12/95.

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Heard Sh. S. P. Kalkarni bot the afflicant and Sh. S. S. Karpera bot Sh. P. M. Badhan for the Respondents.

Sh. Karpera has produced a copy of the order dt. 4/12/95 by to which they how conceded to the Request of the applicant.

In the circumstances, the O.A. has become infructions and the Same is dismissed of withdrown.

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(B.S. Hegde) M(J)

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